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WP-15451-2019

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA

ON THE 25<sup>th</sup> OF JULY, 2025

WRIT PETITION No. 15451 of 2019

*SUHEL AHMAD QUAZI AND OTHERS*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

None for the petitioners.

Shri Sudarshan Joshi - Govt. Advocate for the respondents/State.  
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ORDER

Reply has been filed by the respondents in which it has been submitted that the investigation against the petitioners has been concluded and the charge-sheet has been filed before the Court concerned.

Thus, in view of the aforesaid, nothing further survives for determination in this petition which is accordingly dismissed as infructuous.

(PRANAY VERMA)  
JUDGE

Shilpa